

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 110
(IB)-449(PB)/2020

IN THE MATTER OF:

Sh. Niraj Kumar

.... Applicant/petitioner

v.

M/s. RG Residency Pvt. Ltd.

.... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code

Order delivered on 30.07.2021

ORDER

Renotified to 10.08.2021.



Nirmala Vincent
(Court Officer)